

Baglihar Hydro-electric Project in Jammu and Kashmir

3020. SHRIMATI SUPRIYA SULE:
SHRIMATI SHOBANA BHARTIA:
SHRI B.K. HARIPRASAD:

Will the Minister of WATER RESOURCES be pleased to state:

(a) whether the World Bank arbitration in the dispute between India and Pakistan over the Baglihar Hydro-electric Project in Jammu and Kashmir has submitted the report and has upheld New Delhi's position on the river Chenab in Jammu and Kashmir;

(b) if so, the main findings of the World Bank; and

(c) whether Government are going ahead with the project in view of the World Bank's Report?

THE MINISTER OF STATE IN THE MINISTRY OF WATER RESOURCES (SHRI JAY PRAKASH NARAYAN YADAV): (a) The Neutral Expert, appointed by the World Bank in the matter of Baglihar Hydroelectric Plant under construction on river Chenab in Jammu & Kashmir, has not delivered his final decision so far. India has however placed its views effectively before the Neutral Expert by deputing eminent legal and technical experts in the matter.

(b) Does not arise in view of (a) above.

(c) The project is going ahead, keeping appropriately in view the process before the Neutral Experts so far and his delivering a final decision in the coming months.

Disagreements on river-linking project

†3021. SHRI LAXMINARAYAN SHARMA: Will the Minister of WATER RESOURCES be pleased to state:

(a) the purpose of river-linking plan and the reasons for not having any progress therein;

(b) the number of countries or states which have not given their consent in this regard; and

†Original notice of the question was received in Hindi.